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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 188/16	TP 244/17	For Clarification	100/ 104	ABB Global Industries & services Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	K.S. BHAGEMAI AH	Advocate for Respondent	
2.	SADJ. J. BHAN Sp J Legal	Advocate for petitioner	

ORDER

Counsel for petitioner is present. Heard him. He is directed to file written submissions. List it on 01/08/2017.


Member (T)


Member (J)